

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal the 2nd August, 2023

No. HCM/1/96/BENCH: In continuation of the earlier notification No.HCM/1/96/BENCH/20542 dt. 18th September, 2019, enclosed herewith, as directed, it is notified to all the concerned that while receiving any petition/appeal/application/affidavit etc., filed in the High Court of Manipur, the High Court shall receive only legible authenticated copy of the documents sought to be attached as Annexures. It is further notified that if the original copy of the documents are not legible, they should be filed along with neat and legible printed/typed copies of the same.

This notification will come into force immediately.

By Order etc.

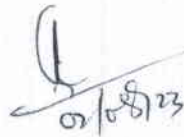
Sd/-
(OJESH MUTUM)
REGISTRAR (JUDL)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 14309-25

Imphal, the 2nd August, 2023

Copy to:

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Registrar General, High Court of Manipur.
6. The Registrar (Admn.)/(Vigilance), High Court of Manipur.
7. The Government Advocates, Government of Manipur.
8. The Deputy Solicitor General of India, High Court of Manipur.
9. The President, High Court Bar Association, Manipur.
10. The President, AMBA, Manipur.
11. All the Joint Registrars, High Court of Manipur.
12. All the Deputy Registrars, Language Officer, High Court of Manipur.
13. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
14. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. All the Court Masters, High Court of Manipur.
17. The Concerned/Guard File.


02/08/23

REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

THE HIGH COURT OF MANIPUR

AT IMPHAL

NOTIFICATION

Dated, the 18th September, 2019.

No.HCM/1/96/BENCH As directed, it is notified that while filing any petition/appeal/application/affidavit or any other documents to the High Court of Manipur, the High Court shall receive only readable authenticated photocopy of documents. It is also notified that if the impugned order or any document is over written by hand, it shall be summarily rejected.

This notification will come into force from today.

By Orders etc.,

Sd/-

(W. TONEN MEITEI)
REGISTRAR (JUDL.)

No.HCM/1/96/BENCH/20542
Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice M.V. Muralldaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officers, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.

For kind information and circulation to the learned members

the same to the official